

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 01**

Dated Guwahati, the 3<sup>rd</sup> January, 2014

In supersession of all previous Orders, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges, under Rule 3A of Chapter-I of Gauhati High Court Rules, as Portfolio Judges for the Districts/ State shown against their names. The ACRs of the Judicial Officers for the year 2013 will be written by the earlier Portfolio Judges in pursuant to Notification No. 47 dated 17.07.2013. This order will come into force immediately.

Sl. No.	NAMES OF HON'BLE JUDGES	NAMES OF STATES / DISTRICTS
1.	Hon'ble Mr. Justice T. Vaiphei	Kamrup, Kamrup (Metro)
2.	Hon'ble Mr. Justice B. K. Sharma	Dibrugarh, Tinsukia, Sonitpur, Morigaon & Nagaon Districts of Assam
3.	Hon'ble Mr. Justice Hrishikesh Roy	Cachar, Karimganj & Hailakandi Districts of Assam
4.	Hon'ble Mr. Justice C. R. Sarma	Jorhat, Golaghat & Sivsagar Districts of Assam
5.	Hon'ble Mr. Justice A. K. Goswami	Nalbari, Barpeta and Darrang Districts of Assam
6.	Hon'ble Mr. Justice Ujjal Bhuyan	Bongaigaon, Goalpara and Dhubri Districts of Assam
7.	Hon'ble Mr. Justice P. K. Saikia	Lakhimpur, Dhemaji, Dima Hasao and Karbi Anglong Districts of Assam
8.	Hon'ble Justice Dr. (Mrs.) Indira Shah	Kokrajhar, Udalguri, Chirang & Baksa Districts of Assam
9.	Hon'ble Mr. Justice N. Chaudhury	State of Nagaland
10.	Hon'ble Mr. Justice L.S.Jamir	State of Mizoram
11.	Hon'ble Mr. Justice M.R.Pathak	State of Arunachal Pradesh

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Contd....

**Memo No.HC.III-13/2006 / 01-14 /G, dated 3<sup>rd</sup> January, 2013**  
Copy for information to:

1. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The District & Sessions Judge, \_\_\_\_\_, Assam
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Nahariagan.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this notification in the website of Gauhati High Court.
11. The P.S. to Hon'ble Mr/Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Court Officer No.1, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

